

HIGH COURT OF CHHATTISGARH, BILASPUR

NOTIFICATION

No. 318/Confdl./2021
II-2-1/2021

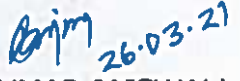
Bilaspur, dated the 26 / 03 / 2021

The following Members of Higher Judicial Service, as specified in Column No. (2) of the table below, who are posted in the capacity as mentioned in Column No. (3) are, henceforth, posted in the capacity as mentioned in Column No. (4) from the date they assume charge of their office(s):-

TABLE

Sl. No.	Name of Judicial Officer	Presently posted in the capacity	Henceforth posted in the capacity
(1)	(2)	(3)	(4)
1.	Shri Manvendra Singh	Additional District and Sessions Judge, Fast Track Special Court, Manendragarh	I Additional District and Sessions Judge, Manendragarh
2.	Smt. Geeta Neware	Additional District and Sessions Judge, Fast Track Special Court, Sakti	I Additional District and Sessions Judge, Sakti

BY ORDER OF THE HIGH COURT


(SANJAY KUMAR JAISWAL)
I/C REGISTRAR GENERAL

Endt. No. 319/Confdl./2021
II-2-1/2021

Bilaspur, dated the 26th March, 2021

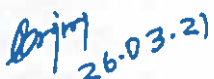
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1. Deputy Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
6. Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

Contd. 2/-

11. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
13. Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
14. Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
15. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
16. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
17. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
18. Registrar ([Vigilance and I. & E.]/ Judicial/ S. & A.), High Court of Chhattisgarh, Bilaspur for information.
19. Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
20. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
21.
 1. Shri Manvendra Singh, Additional District and Sessions Judge, Fast Track Special Court, Manendragarh,
 2. Smt. Geeta Neware, Additional District and Sessions Judge, Fast Track Special Court, Sakti,

for information and compliance. He/She is directed to take over charge at his/her new post on or before 08.04.2021 and send his handing and taking over charge reports.
22. District & Sessions Judge, Balod/ Baloda-Bazar/ Balrampur at Ramanujganj/ Bemetera/ Bastar at Jagdapur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari /Durg/Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Koriya (Baikunthpur)/ Korba/ Mahasamund/ Mungeli/ Raigarh/ Raipur /Rajnandgaon/ Surguja at Ambikapur / Surajpur/ Uttar Bastar (Kanker) for information.
23. Joint Registrar (S. & A. Cell/C.S.J.A.), High Court of Chhattisgarh, Bilaspur for information.
24. Additional Registrar (Admn./ D.E./ Judicial/ O/o R.G./ Scanning/Elimination, Record Room (Disposal) and D.D.O./Criminal/ Civil & Copying/ Central Filing), High Court of Chhattisgarh, Bilaspur for information.
25. Officer on Special Duty-cum-Central Project Coordinator, E-Courts Mission Mode Project, High Court of Chhattisgarh, Bilaspur for information.
26. Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
27. Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
28. Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
29. Deputy Registrar (Confidential/Vigilance and I. & E./ Works/Mediation/ Writ/ Dispatch/ Paybill), High Court of Chhattisgarh, Bilaspur for information.
30. Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/Vigilance/Works Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
31. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
32. Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
33. Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


(SANJAY KUMAR JAISWAL)
I/C REGISTRAR GENERAL